## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 2129

TO BE ANSWERED ON THE 31<sup>ST</sup> JULY, 2018/SHRAVANA 9, 1940 (SAKA)
OUTSOURCING NON-CORE DUTIES OF POLICE

2129. SHRIMATI K. MARAGATHAM:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government has directed the State Governments to outsource non-core duties of police;
- (b) if so, the details thereof;
- (c) whether this move will help the police forces to concentrate on key areas where policing is much needed; and
- (d) if so, the details thereof?

## **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) to (d): No, Madam.

Further, Police being a State subject falling in List-II (State List) of the Seventh Schedule of the Constitution of India, it is primarily the responsibility of the State Governments/Union Territories to outsource noncore duties of police.

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